

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**SHRI JYOTI KUMAR TRIPATHI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/128/KOB/2019
SECTION	241-242 (C/ACT)
NAME OF PARTIES	DR P K ABRAHAM & ANOTHER V/S CAMEL RUBBERS PVT LTD & 6 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	BABU CHERUKARA, K K JAYARAJ.
RESPONDENTS ADVOCATE/ PROFESSIONAL	PHILP MATHEW, ROC, K R JINAN, KARTHIKA K J.

**30 April 2024**

**ORDER**

**IA(C/ACT)/122/KOB/2023 IN IA(C/ACT)/100/KOB/2023 IN IA(C/ACT)/16/KOB/2022 in CP/128/KOB/2019**

Learned Counsel, Mr. M A Shaji appears on behalf of the Respondents submits that the matter may be placed before the regular bench.

Accordingly, list the matter before the regular bench **10.06.2024**.

**IA(C/ACT)/100/KOB/2023 IN IA(C/ACT)/16/KOB/2022 in CP/128/KOB/2019**

List the matter before the regular bench **10.06.2024**.

**CP/128/KOB/2019**

List the matter before the regular bench **10.06.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**